GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA STARRED QUESTION NO.65 TO BE ANSWERED ON THE 25/07/2025

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STATUS OF ORGANIC FARMING IN ODISHA

*65: SHRI DEBASHISH SAMANTARAY

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the area under organic farming in Odisha;
- (b) the support provided to farmers adopting organic farming methods;
- (c) whether the State has any organic clusters;
- (d) the export opportunities for Odisha's organic produce; and
- (e) Government's plans to expand organic farming?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO.65 DUE FOR ANSWER ON 25/07/2025 REGARDING "STATUS OF ORGANIC FARMING IN ODISHA".

- (a): The area under organic farming in the State of Odisha is 2,52,312.07 ha.
- (b): The Ministry is implementing Centrally Sponsored Scheme of Parampragat Krishi Vikas Yojana (PKVY) to promote organic farming in the State of Odisha. PKVY stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the scheme is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic compost. Since 2015-16, total of Rs. 102.67 crore has been released to the state of Odisha as Central Share.
- (c): PKVY scheme is implemented in cluster-based approach. Out of 2,52,312.07 ha area, under organic farming, 1434 clusters covering area of 52,200 ha have been formed as organic cluster under PKVY in the state of Odisha. The rest of the areas in under National Programme for Organic Production (NPOP) certification scheme implemented by Agricultural and Processed Food Products Export Development Authority (APEDA).
- (d): NPOP being implemented by APEDA (Ministry of Commerce and Industry), is a certification system for organic produce primarily for export and larger-scale domestic production. It is a third-party certification system with stringent documentation and audits. Area of 2,00,112.07 has been brought under NPOP certification in the State of Odisha.
- (e): The Government is actively pursuing the expansion of organic farming through PKVY, Mission Organic Value Chain Development for North Eastern Region (MOVCDNER).

Organic farming is being promoted through PKVY in all the States/UTs except North Eastern States and MOVCDNER for the North Eastern States. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments.

Under MOVCDNER, also assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs.32500/ ha is provided to farmers for off-farm/on—farm organic inputs such as bio-fertilizers, vermicompost, and organic pesticides under the scheme including Rs.15,000 as Direct Benefit Transfer to the farmers.

There are two-certification system of Organic product. (i) National Programme for Organic Production (NPOP) managed by Agricultural and Processed Food Products Export Development Authority (Ministry of Commerce and Industry). NPOP certification system is for organic produce primarily for export and larger-scale domestic production. (ii) Participatory Guarantee System for India (PGS-India) implemented by the Ministry of Agriculture and Farmers Welfare. PGS-India is designed for small and marginal farmers, emphasizing local, community-based peer review and knowledge sharing. The area cover under NPOP and PGS-India certification in the country statement is given at Annexure-I.

Annexure-I State wise details of total cumulative area covered under organic farming NPOP (including MOVCDNER) + PGS under PKVY till 2024-25

Area in ha

S NO	State Neme	NDOD	Area in ha
S. NO.	State Name	NPOP 52,020,02	PGS under PKVY
1	Andhra Pradesh	52,930.02	3,60,805
2	Bihar	29,940.71	31,783
3	Chhattisgarh	6,822.16	1,01,279
4	Goa	11,750.22	10,000
5	Gujarat	4,37,033.00	15,334
6	Haryana	2,399.99	-
7	Himachal Pradesh	8,564.09	18,748
8	Jharkhand	29,701.41	25,300
9	Kerala	42,903.65	94,480
10	Karnataka	53,631.61	20,900
11	Madhya Pradesh	10,13,456.22	74,960
12	Maharashtra	9,66,544.71	66,756
13	Odisha	2,00,112.07	52,200
14	Punjab	11,058.16	6,981
15	Tamil Nadu	32,430.12	32,940
16	Telangana	92,211.04	8,100
17	Rajasthan	5,51,749.55	1,48,500
18	Uttar Pradesh	69,068.57	1,71,185
19	Uttarakhand	94,424.76	1,40,740
20	West Bengal	7,549.22	21,400
21	Assam	22,696.61	4,400
22	Arunachal Pradesh	14,943.06	380
23	Meghalaya	29,675.13	900
24	Manipur	32,520.50	600
25	Mizoram	8,000.00	780
26	Nagaland	17,453.77	480
27	Sikkim	75,710.40	63,000
28	Tripura	20,455.36	1,000
29	Jammu & Kashmir	32,273.74	5,160
30	Pondicherry	18.67	-
31	Delhi	9.60	-
32	Ladakh	0.00	10,480
33	Daman & Diu	0.00	642
34	Dadar & Nagar Haveli	0.00	500
35	Lakshadweep	0.00	2,700
Total		39,68,038.12	15,07,904
Grand Total (NPOP + PGS)		54,75,94	
Granu Ivan (111 OI + I OO)		- 1,10,7 12112	

Source: APEDA + PGS